

Taking over of Tenughat Thermal Power Station and Koel Karo Hydel Project by the Centre

1355. SHRI B. R. MUNDA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Bihar Government have recommended to the Central Government for taking up Tenughat Thermal Power Station and Koel Karo Hydel Project in the Central Sector and demanded immediate commencement of their actual execution;

(b) whether the Central Government have approved the inclusion of these two projects in the Central Sector;

(c) if so, by when the execution will commence; and

(d) what are the estimated costs of these projects?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) and (c) The question of transfer of these two projects from the State Plan to the Central Sector is under examination, in consultation with the State Government. The question of the Centre commencing work on these would only arise if a decision is taken to transfer these projects to the Central sector.

(d) The latest estimated cost of the Tenughat Thermal Power Station (2 x 200 MW) is Rs. 112 crores and that of the Koel Karo Hydel Project (6 x 115 plus 1 x 20 MW) is about Rs. 138 crores.

Retiring persons of All India Services

1356 SHRI I. T. SINGH:
SHRI SCATO SWU:

Will the PRIME MINISTER be pleased to state:

(a) what is the number of retiring persons of the All India Services of different grades viz. I.A.S., I.P.S., I.F.S. and Indian Forest Service and other lower categories

of Central Services on an average in a month during 1974;

(b) the amount of pensions involved; and

(c) how many of them get re-employed in different capacities either in public undertakings or private undertakings; and

(d) how many of the pension cases are still pending unsettled during 1974?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) to (d) The information is not available. The collection and compilation of the information will entail considerable time and labour in as much as it would amount to taking a census of such cases by the State Government, the Ministries/Departments of the Government of India, filed organisations spread over the entire country and all the Accountants General.

टाटा थर्मल पावर स्टेशन के विस्तार के निम्ने
महाराष्ट्र सरकार की योजना

1357. श्री आर०डी० जगताप आवरगोंवकर:

श्री देवराज पाटिल:

श्री नरेन्द्र माहल राव काबले:

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या महाराष्ट्र सरकार ने उम राज्य में टाटा थर्मल पावर स्टेशन के विस्तार और विकास के निम्न कोई योजना केंद्रीय सरकार को प्रस्तुत की है; और

(ख) यदि हा, तो उसका व्यय क्या है?

[Maharashtra Government's Plan for expansion of Tata Thermal Power Station

1357. SHRI R. D. JAGTAP AVER-GOANKAR:

SHRI DEORAO PATIL:

PROF. N. M. KAMBLE:

Will the Minister of ATOMIC

[] English translation.

ENERGY be pleased to state :

(a) when the Maharashtra Government have submitted the Plan to the Central Government for the expansion and development of the Tata Thermal Power Station in that State; and

(b) if so, what are the details thereof ?]

ऊर्जा मंत्रालय में उप-मंत्री (प्रो० सिद्धेश्वर प्रसाद)

(क) और (ख) मैसर्स टाटा विद्युत कम्पनी सगठन ने अपने द्वाबे ताप-विद्युत् केन्द्र में 8741 लाख रुपये की अनुमानित लागत पर 500 मैगावाट के एक युनिट के प्रतिष्ठापन के लिये सहाय्यता रिपोर्ट प्रस्तुत की है। संभाव्यता रिपोर्ट में यह उल्लेख है कि इस अतिरिक्त उत्पादन क्षमता से पश्चिमी महाराष्ट्र की आवश्यकताएं पूर्ण हो जाएगी। इसमें बंगाल/बिहार के क्षेत्रों में समुद्री मार्ग द्वारा ढोंग गए कोयले का समुपयोजन और सधारित्र (कंडेन्सर) के शीतलन के लिए समुद्री जल का उपयोग परिकल्पित है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD) : (a) and (b) M/s. Tata Electric Companies have submitted a feasibility report for installation of a 500 MW unit at their Trombay Thermal Power Station at an estimated cost of Rs. 8,741 lakhs. The feasibility report states that this additional generating capacity will serve the needs of Western Maharashtra. It envisages the utilisation of sea borne coal from Bengal/Bihar areas and the use of sea water for condenser cooling.]

बीड़ जिले में चमड़े के कारखाने की स्थापना

1358. श्री आर० डी० जगताप आवरगांवकर :

श्री वेबराज पाटिल :

श्री नरेन्द्र माहत राव कोंबले :

क्या ऊद्योग और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का चमड़ा उद्योग के विकास के लिए बीड़ जिले में चमड़े का कारखाना स्थापित करने के संबंध में महाराष्ट्र के मराठवाड़ा विकास

निगम की ओर से कोई प्रस्ताव प्राप्त हुआ है; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?

†[Setting up of a leather factory in Beerr District

1358. SHRI R. D. JAGTAP AVER-GOANKAR :

SHRI DEORAO PATIL :

PROF. N. M. KAMBLE :

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have received a proposal on behalf of the Marathwara Development Corporation in Maharashtra for setting up a leather factory in Beerr District for the development of leather industry; and

(b) if so, what are the details thereof ?]

उद्योग और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री बी०पी० मौर्य) : (क) और (ख) में लेदर इण्डस्ट्रीज कारपोरेशन आफ मराठवाड़ा प्रा० लि०, औरंगाबाद ने बिना कमाए हुए भूसे के कच्चे चमड़े और गाय की खाल में प्रतिवर्ष 1.80 किलोग्राम सोल लेदर 6.75 लाख वर्ग फुट क्रॉम अपर तथा 45,000 किलोग्राम कटाई लेदर अथवा ई०आई० का उत्पादन करने के लिये महाराष्ट्र राज्य के और जिले में एक नया उपक्रम स्थापित करने हेतु उद्योग (विकास और वित्तियमन) अधिनियम, 1951 के अधीन लाइसेंस प्राप्त करने के लिए एक आवेदन दिया था।

देश में कच्ची खालों की कमी के कारण आवेदन पत्र को प्रथम दृष्टया रद्द कर दिया गया था और निगम को 18-11-74 को पत्र भेज दिया गया था निगम ने अब आवेदन पत्र को प्रथम दृष्टि में ही रद्द किये जाने पर एक अध्यावेदन प्रस्तुत किया है जिसकी जाच की जा रही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : (a) and (b) M/s. Leather Industries Corporation of Marathwada Pvt. Ltd., Aurangabad